

[21 March, 2002]

RAJYA SABHA

Installation of Telephones by Private Companies

1945. SHRIMATI VANGA GEETHA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether private telecom players are set to install phones in rural areas;
- (b) if so, the details of the decisions made in this regard; and
- (c) the terms and conditions decided on network sharing?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAPAN SIKDAR): (a) Yes, Sir.

(b) The private Basic Telephone Service providers, who have been granted licence as per the guidelines dated 25.1.2001, are required to set up Points of Presence in urban, semi-urban and rural Short Distance Charging Areas (SDCAs), typically Tehsils, in equal proportion as a part of their roll out obligations.

(c) Such terms and conditions are a matter of mutual agreement amongst the operators.

Telephone Connections to Subscribers in Mainpuri

[†]1946. SHRI GHANSHYAM CHANDRA KHARWAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that telephone connections have not been provided to the subscribers so far inspite of laying telephone lines for

[†]Original notice of the question was received in Hindi.

this purpose by Telecom District Manager (TDM) of Mainpuri district;

(b) if so, the reasons therefor;

(c) whether it is also a fact that the said existing TDM refrain from meeting the subscribers and redress their grievances by staying away from the Headquarters; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAPAN SIKDAR): (a) and (c) No, Sir.

(b) and (d) Do not arise in view of (a) and (c) above.

Increase in PCO Commission

1947. DR. Y. LAKSHMI PRASAD: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Public Call Office (PCO) owners are demanding increase in their commission on STD charges and special allowance on local calls; and

(b) if so, the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAPAN SIKDAR): (a) and (b) Some representations have been received from the PCO franchisees and their Association, etc., *inter-alia*, to increase the rate of commission and service charge on local calls. Presently, there is no proposal to increase the existing rate of commission or service charge.

Rectification and Maintenance of Telephones

†1948. SHRI BACHANI LEKHRAJ: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that telecom employees are adopting negligent attitude in rectification and maintenance of telephones;

†Original notice of the question was received in Hindi.